NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 468/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE PARTIES:

Deepak Tahilram Kewalramani & Anr.

V/s

Kestrel Import & Export Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 213, 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Signature

Carried

Carried

Carried

Carried

For R. Ns. 2,3,4,5

ORDER

CP No. 468/213, 241-242/NCLT/MB/MAH/2017

Wrongly on Board. Already listed on 29.11.2017.

Sd/V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)